

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) (Insolvency) No. 464 of 2019**

**IN THE MATTER OF:**

**M/s Mahaveer Ginning & Pressing**

**...Appellant**

**Vs**

**PMP Textiles Spinning Mills Ltd.**

**....Respondent**

**Present:**

**For Appellant: Mr. B. Karunakaran, Mr. M. Tabish Zia and Mr. Anirudha J, Advocates.**

**For Respondent: None.**

**ORDER**

**28.01.2020** It is stated that Mr. Rishabh Gupta, learned Counsel for the Appellant is not available. None present for the Respondent.

List the Appeal 'For Admission (After Notice)' on **11<sup>th</sup> February, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)